NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

Co. Appeal No.02/(MAH)/2015 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.09.2016

NAME OF THE PARTIES: Shri Vishnubhai Patel

V/s. M/s. Kotak Mahindra Bank Ltd.

SECTION OF THE COMPANIES ACT: 58, 59 of the Companies Act 1956.

S. No. NAME DESIGNATION

50 NO1

M.S. BHORD WAS

AKHILESHWAR Adv. for SHARMA Respondent No. 122

Order

Company Appeal No. 02/58, 59/CLB/MB/MAH/2015

At request of the Petitioner Counsel, list this matter for hearing on 14.10.2016.

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)

Sd/-

V. NALLASENAPATHY Member (Technical)